REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SEVENTH REPORT



LOK SABHA SECRETARIAT
NEW DELHI
July, 1956

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Sardar Hukam Singh-Chairman.
- 2. Shri Raghunath Singh.
- 3. Shri Nageshwar Prasad Sinha.
- 4. Shri Ganesh Sadashiv Altekar.
- 5. Shri Goswamiraja Sahdeo Bharati.
- 6. Shri Narendra P. Nathwani
- 7. Shri Radheshyam Ramkumar Morarka.
- 8. Shrimati Ila Palchoudhuri.
- 9. Shri N. Rachiah.
- 10. Dr. Natabar Pandey.
- 11. Shri Bhawani Singh.
- 12. Shri T. B. Vittal Rao.
- 13. Shri C. Madhao Reddi.
- 14. Shri N. Sreekantan Nair.
- 15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi-Deputy Secretary.

CONTENTS

Pagre	•	•	•	•	•	•	•	•	•	•		
2)	adoption of the Report)					(Procedings of Lok Sabha re					

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Fifty-seventh Report.
- 2. The Committee met on the 30th July, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 3rd August, 1956.
- 3. The members whose resolutions had been included in the List of Business for the 3rd August, 1956 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Shri Fulsinhji B. Dabhi attended the sitting.
- 4. The Committee after hearing the member-in-charge concerned with the resolution and considering all aspects with respect to the resolutions in the List of Business for the 3rd August, 1956, recommended the following time-table:
 - of African and Asian Nations in
 - (1) Resolution regarding Representation Out of the total time of 2 hours allotted to this Resolution, 2 minutes were taken up on the 20th July, 1956. The balance of I hour and 58 minutes may be completed on the 3rd August, 1956.
 - (2) Resolution regarding control and 2 hours and 15 minutes, regulation of production and exhibition of films.
 - (3) Resolution regarding, ban on 2 hours and 15 minutes. obscene advertisements.
 - (4) Resolution of a Committee to enquire into the existing conditions of political snfferers.
- regarding appointment 2 hours and 15 minutes.

HUKAM SINGH.

NEW DELHI, The 31st July, 1956.

APPENDIX

Motion re: Adoption of the Fifty-Seventh Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 3rd August, 1956:—

"That this House agrees with the Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st August, 1956."

[L.S. Deb., Part II, dated the 3rd August, 1956.]